

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/31(KB)2024
IA(COMPANIES.ACT)/66(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	ASHUTOSH ARORA VS BRITANNIA INDUSTRIES LTD
UNDER SECTION	SEC. 58(3)

Appearances (via video conferencing/physically)

For the Appellant

Mr. Kuldeep Jauhari, Adv.

Mr. Arnab Roy, Adv.

ORDER

1. Ld. Counsel for the appellant present.

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2. It appears that there is no urgency in this matter. Accordingly, this IA is **dismissed** as such.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**